

## Annexure-8

Name of the corporate debtor: Frost International Limited; Date of commencement of CIRP 09-02-2023 List of creditors as on 02-03-2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Claim No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	One BKC Realtors Private Limited	23-02-2023	71,77,471	-	Operational Creditor	-	-	No	No	-	-	-	71,77,471	-
	<b>Total</b>		<b>71,77,471</b>	-		-	-			-	-	-	<b>71,77,471</b>	

Notes:

- 1 Acceptance of the claim is subject to receipt of certain documents /clarifications from the claimants. The analysis and findings delineated in this report are specifically subject to information received upto 01-03-2023. The same may change subject to any material information received from the creditors affecting the claim amounts.
- 2 The list of admitted claims of the claimants is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.
- 3 If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the IRP/RP undertaking this verification process.